

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Contempt Petition No. 67 of 2002

In

Original Application No.1486 of 2000

Allahabad this the 27th day of August, 2002

Hon'ble Mr.S. Dayal, Member (A)
Hon'ble Mr.A.K. Bhatnagar, Member (J)

Smt.Chinmayee Maitra, Wife of Tapan Maitra, Resident
of QuartermNo.1, Type III, Telephone Exchange Campus,
Saket Nagar, Kanpur Nagar.

By Advocate Shri Pradeep Chauhan Applicant

Versus

1. Shri Rajeev Jauhari, Deputy General Manager,
(Planning), Kanpur Telecom Distt.Telcom
Bhawan, M.G. Marg, Kanpur.
2. Shri Raman Lal Shrivastava, Deputy General
Manager(Admn.), Kanpur Telecom Distt.,Telecom
Bhawan, M.G. Marg, Kanpur.

Respondents

By Advocate Shri Amit Sthalekar

O R D E R (Oral)

By Hon'ble Mr.S. Dayal, Member (A)

This contempt petition was filed for
proceedings against the respondents for disobeying
the Judgment and order dated 08.01.2001 passed in
OA .No.1486 of 2000. By the said order the respondents
were directed to decide the appeal of the applicant
within 2 months. The order sheet dated 06.05.02 of
this contempt petition shows that the review petition
had been filed against the order of the Tribunal, which
was rejected on 09.07.2001. In the counter-affidavit

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filed by the respondents, the order dated 27.06.02 is annexed in which it has been mentioned that the representation dated 18.01.2000 addressed to C.G.M. (East) Circle, Lucknow against the punishment of compulsory retirement, though not in appeal, was to be decided. The General Manager, Kanpur Telecom District after consideration of the representation has confirmed the direction of Deputy G.M. (Planning) Kanpur Telecom District. Therefore, the order stands complied.

2. The contempt proceedings are dropped and notices issued are discharged.



Member (J)



Member (A)

/M.M./